

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No. 50 / 2017 (SZ)

Arappor Iyakkam
Represented by Jayaram Venkatesan,
Managing Trustee,
140A, Rukmini Laksmipathy Salai,
Egmore, Chennai.

..... Petitioner

Versus

1. The Ministry of Environment,
Forests and climate change,
Rep by its Secretary,
Indra Paryavaram Bhawan,
Jorbagh Road,
New Delhi -110 003
2. The Principal Secretary to Govt.,
Public Work Department,
Govt. Secretariat, Fort. St. George,
Chennai, Tamilnadu -600 009.
3. Chennai Metropolitan Water Supply & Sewerage Board,
Rep by its Managing Director,
No. 1 Pumping Station Road,
Chintadripet, Chennai- 600 002
4. Tamil Nadu Coastal Zone Management Authority,
Rep by its Member Secretary,
No.1. Jeenis Road, Panagal Building,
Ground Floor, Saidapet,
Chennai - 600 015.
5. Engineer in Chief (Water Resources Organization), and
Chief Engineer(General),
Public Works Department,
Chepauk, Chennai- 600 005
6. The Secretary to Govt of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai, Tamilnadu -600 009.
7. The Secretary to Govt of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai, Tamilnadu -600 009.



V.G.RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S.Board
Chennai - 600 002.

V.G.RAMASWAMI, B.E.
Superintending Engineer
C.M.W.S.S.Board
Chennai - 600 002.

8. The District Collector,
Thiruvallur District,
First Floor, Collectrate,
Thiruvallur – 602 001.

9. BGR Energy Systems Limited,
Rep by its Deputy General Manager,
443, Anna Salai, Teynampet,
Chennai -600 018.

10. M/s. Sattava Engineering Construction Pvt Ltd,
Rep by its Managing Director,
“GREAMS DUGAR”, 4TH floor,
North wing, New No.64, Old No.149,
Greams Road, Thousand lights,
Chennai -600 006

11. The Chairman,
TamilNadu Pollution Control Board,
No.76, Anna Salai , Guindy,
Chennai, Tamilnadu – 600 032

12. Tamil Nadu Generation and Distribution,
Corporation Limited (TANGEDCO)
Represented by its Chairman cum Managing Director,
10th Floor, NPKRR Maaligai,
144, Anna Salai, Chennai- 600 002. Respondents

REPORT FILED BY THE 3rd RESPONDENT

I, V.G. Ramaswami, S/o. V. Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ord) in Chennai Metropolitan Water Supply & Sewerage Board, having office at Urban Administrative Building, 2nd Floor, No.75, Santhome High Road, MRC Nagar, Chennai-28 do hereby solemnly affirm and states as follows:-

1. I am working as the Superintending Engineer (Central/ Co-ord) in of Chennai Metropolitan Water Supply & Sewerage Board and representing for the 3rd Respondent herein and as such I am well acquainted with the facts of the case from records.



**V.G.RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S.Board
Chennai - 600 002.**

2. Further I humbly submit that in the NGT order dated 21.03.2022 at Para No.7 it is mentioned that:

- ***“The CMWSSB did not mention as to what is the extent of land can be restricted for the TTUF plant which they proposed to establish and whether the remaining area can be handed over to the Greater Chennzai Corporation for developing that also part of Villivakam lake. But they have only mentioned that this will be placed before the CMWSSB and after getting the decision of the Board, they may be able to file a report in this regard”***

3. I further humbly submit that for the above mentioned direction in Para No.2, it is submitted that **3 acre of land** is required for construction of 5MLD TTUF plant also considering the provision towards future expansion.

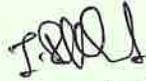
4. I further submit that enter upon permission for an area of about 27.5 acres has already been accorded to GCC upon the approval of Board vide Res No.54/2017 dated 15.07.2017. With regard to this Hon'ble Tribunal's query regarding handing over the remaining 8 acres (11.50 acres - 3.50acres) of land to the GCC, it is submitted that the said proposal is being considered in the ensuing Board meeting. I will immediately report the decision of the Board after the meeting and humbly pray that this Hon'ble Tribunal be pleased to grant further time to report on this aspect.

5. It is therefore humbly prayed that, this Hon'ble Tribunal may be Pleasued to accept my response on behalf of the Board and thus render justice.


V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

Before Me

Solemnly affirmed at
Chennai on this 18th day of
April 2022 and signed his
Name in my presence.


48/2021.
Advocate, Chennai
J. Rollence Samuel,
6/21, K.V.K. Street
East Tambaram, Ch - 59.

**BEFORE THE HON'BLE
NATIONALGREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No .50 of 2017(SZ)
The National Green Tribunal,
Southern Zone, Chennai.
(Petitioner)

Vs

The Managing Director
CMWSSB Board.
(Respondent)

STATUS REPORT FILED BY
(RESPONDENT)

Gautam S Raman
ADVOCATE COUNSEL FOR
CMWSSB BOARD